,4=

(c) For theatres in urban areas, 14 months from the date of release of first instalment,

III. Interest on these loans is 124 per cent p.a. with rebate of 1 per cent for payment on due dates, and a further rebate of 1 per cent for payment within half of the stipulated period.

IV. NFDc will have an option of 50 per cent of playing time for screening NFDC flmanced/sponsored' films which will be on a 50 : 50 percentage sharing basis, subject to a mutually acceptable holdover figure. This option will remain in force for a period of five years irrespective of whether the loan is repaid in less than five years.

Internal Study for Projection of Colour T.V.

645. SHRI K. L. N. PRASAD: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government hag asked for a fresh internal study into the demand projection for colour T.V. sets before it takes a final decision in this regard;

(b) if so, by when the report of this study team is likely to be received;

(c) what are the main reasons for setting up the study team;

(d) whether an earlier committee had strongly recommended for the same; and

(e) by what time Government are likely to take a final decision in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHK): (a) to (c) An Inter-departmental Working Group was set up in June, 1981 to review the strategy for the introduction of colour T.V. in the country and study all related questions. The terms of reference of the Working Group are as under: —

(i) to examine the question of introduction of colour television in

145,

the country in the light of (i) Sixth Plan Strategy; (ii) the decision Of Government to provide colour television coverage of the Asian Games with OB Vans etc.

to Questions

(ii) to review *inter-alia* the cost structure of colour T.V. sets;

(iii) to review the estimated demand of colour TV sets likely to arise with the introduction of colour T.V.; and

(iv) to study the implementation of this strategy on the BEL Glass Shell Plant for black and white picture tube and to make specific recommendation therefor. The Working Group has already given its part report relating to point (iv). The report on other points in under preparation.

(d) The earlier Committee set-up by Department of Electronics have made certain recommendations which would be kept in view by the present Inter Departmental Working Group.

(e) No specific time limit can be indicated at this stage.

Conversions of letter of intent into Industrial Licence for Manufacture of Salbutamol

646. SHRIMATI USHA MALHOTRA: WUI the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) what is the present status of letter of intent granted in August, 1974 to M/s. Glaxo Laboratories for the manufacture of Salbutamol;

(b) whether this letter of intent was extended, if not, what are the rea sons for considering the question of its conversion into an Industrial Licence;

(c) what is the number of comp anies producing this item at present and what was their capacity licensed and production during the last three years includiiig the current year and how many proposals for Industrial'